

An Hon. Member: Why not an Ordinance?

Shri Abid Ali: No Ordinance will be issued for this purpose. An Amending Act will be introduced in Parliament as soon as it may be possible. It will depend on the Business Advisory Committee to allot the necessary time for that.

Shri Sinhasan Singh (Gorakhpur Dist.—South): For the sugar factories also.

Shri Abid Ali: They will be covered by the notification. It will not be necessary to amend the Act for that purpose. I hope that before the next sugar factory season starts, the sugar factory workers will be brought under the Provident fund scheme.

I hope this will satisfy the hon. Members opposite also that all that is necessary is being done with regard to bringing more workers under this scheme. I must assure them again that we will do it at the first possible opportunity. It is not necessary for them to have any doubt with regard to that.

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Mr. Speaker: There is one other small thing. It will not take more

than two or three minutes. That is, motion to be made by Dr. M. M. Das..

The Deputy Minister of Education (Dr. M. M. Das): The motion has already been made. The motion remains to be accepted by the House. As there has been great delay, I want to move two small amendments, one extending the date and another substituting another name *vice* the name of Shrimati Sucheta Kripalani who is no longer a Member of this House.

Shri Kamath: (Hoshangabad): On a point of clarification, Sir, am I to understand that the motion will be passed? Because, so far as I can recollect, the Business Advisory Committee allotted more than 2½ hours in addition to the 14 or 15 minutes already taken by the Deputy Minister. None of us has spoken on this Bill. It is not such an unimportant Bill as he makes it out to be. I would urge that it may be taken up in the next session, because I do not think it is an urgent matter, and we would like to speak on the Bill. It is an important matter.

Mr. Speaker: I find from a note that two hours were allotted for it. Therefore, there is no time. The House will now stand adjourned *sine die*.

8-31 P. M.

The Lok Sabha then adjourned sine die.
